

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2653  
ANSWERED ON:21.08.2006  
FAVOUR TO NEW DELHI TELEVISION NETWORK BY DOORDARSHAN  
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has received complaints in regard to showing special favour to New Delhi Television Network by Doordarshan;
- (b) if so, the details thereof;
- (c) the action taken or proposed to be taken in this regard;
- (d) the year-wise number of cases on which inquiry was initiated by the Central Bureau of Investigation against the officers of Doordarshan during the last three years alongwith the results thereof; and
- (e) the number of cases disposed of during the said period?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING & PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (c) : The Central Bureau of Investigation had registered a regular case in 1998 against certain officers of Doordarshan for showing favour to New Delhi Television Network in the year 1997.

(d) & (e) : Enquiry was started by CBI against the following number of officers of Doordarshan during the last three years in other cases :-

Year	Number of Cases
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1.8.2003 to 31.7.2004	4
1.8.2004 to 31.7.2005	3
1.8.2005 to 31.7.2006	2

Out of the above, one case has been disposed of during the last three years.